

certain mistakes in the water bills, due to introduction of computerised billing system in new Delhi and South Zone but there is no loss to Government, due to computerisation.

(b) In order to streamline the system, in the second year of the computerised system of water billing the work was assigned to two agencies instead of one. The department has been in continuous touch with both the agencies to improve the system and eliminate the inaccuracies in billing.

#### Financial performance of Agro Industries Corporation

2277. DR. RATNAKAR PANDEY:

SHRI BEKAL UTAHI:

SHRI CHANDRIKA PRASAD  
TRIPATHI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government have urged the State Governments to take steps to improve the financial performance of Agro-Industries Corporations; and

(b) if so, the details thereof;

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir.

(b) The State Governments have been requested to review and monitor the working of Agro Industries Corporations with a view to improving their performance and making their operations commercially more profitable. The State Governments have also been advised to strengthen the resources of the Corporations so that they can expand and diversify their activities.

#### Employees State Insurance Scheme

2278. SHRI BEKAL UTAHI:

SHRIMATI RATAN KUMARI:

Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to enact a law providing for stringent penal-

ties for employers who default in depositing under the Employees State Insurance Scheme; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKRISHAN MALAVIYA):

(a) Yes, Sir.

(b) The details of the proposed provisions are as given in the Employees' State Insurance (Amendment) Bill, 1989, which was passed by the Rajya Sabha on the 31st July, 1989.

#### Setting up of TV transmitter at Dhubri District of Assam

2279. SHRI DAVID LEDGER: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a TV Transmission Centre at Dhubri District of Assam;

(b) if so, whether the site for the transmission Centre has been selected;

(c) if not, whether Government propose to set up a high-power transmission centre in a centrally located place so as to cover four districts, namely, Barpeta, Goalpara, Kokrajhar and Dhubri; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (PROF. K. K. TEWARY): (a) Yes Sir. A low power (100W) TV transmitter is envisaged to be set up at Dhubri in Assam during the current financial year (1989-90).

(b) Yes, Sir.

(c) and (d) Do not arise.

#### Subletting in DIZ area and Baba Kharak Singh Marg

2280. SHRI PUTTAPAGA RADHAKRISHNA: Will the Minister of URBAN